Unstarred Questions

buildings and up-gradation of 5459 AWCs were also released to the State of Jharkhand during 2013-14 and 2014-15.

Funds for Beti Bachao Beti Padhao Scheme in Jharkhand

- 1341. SHRI SANJIV KUMAR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:
- (a) the total allocation being made for Beti Bachao Beti Padhao Scheme in the Union Budget for Financial Year 2016-17;
- (b) out of this amount, how much has been earmarked for Jharkhand for Financial Year 2015-16;
- (c) the impact indicators that are expected to improve on account of this scheme; and
- (d) how is the Ministry proposing to monitor these indicators to ensure the scheme achieves its intended objectives?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) The total allocation of being made for Beti Bachao Beti Padhao scheme in the Union Budget for Financial Year 2016-17 is ₹ 100 crore.

- (b) State of Jharkhand was released ₹ 39,83,375/- for the Financial Year 2015-16.
- (c) The overall objective of the Beti Bachao Beti Padhao (BBBP) Scheme is to improve declining Child Sex Ratio (number of girls per 1000 boys within the age group of 0-6 years) in the country and create an enabling environment for the education of the girl child and this requires long-term attitudinal change.
- (d) The scheme is being implemented through the State Government/UT Administration. Ministry of Women and Child Development (MWCD) is the nodal Ministry for the implementation and monitoring and line Ministries i.e. MoHRD and MoH and FW are responsible for ensuring relevant sectoral inputs for the effective implementation of the scheme. Monitoring is done at various levels viz., National level by a National Task Force headed by Secretary, WCD which provides guidance and support; finalize training content; review State plans and monitor effective implementation. At State level by State Task Force headed by the Chief Secretary and in UTs the Task Force is headed by Administrator to coordinate the Multi-Sectoral implementation of the Scheme.

MR. CHAIRMAN: The House is adjourned till 2.00 p.m.